

**MENTIONING REPORT COURT NO 03****Date : 04/05/2022**

<b>S No.</b>	<b>CASE TYPE</b>	<b>CASE NO.</b>	<b>REMARKS</b>
1	WP(S)	984/2021	NOT ALLOWED
2	WP(S)	174/2020	NOT ALLOWED
3	WP(S)	2712/2020	NOT ALLOWED
4	WP(S)	2467/2021	NOT ALLOWED
5	WP(S)	1834/2022	NOT ALLOWED
6	WP(S)	721/2021	NOT ALLOWED
7	WP(S)	4294/2019	NOT ALLOWED
8	WP(S)	4784/2019	NOT ALLOWED
9	WP(S)	41/2018	NOT ALLOWED
10	WP(S)	667/2019	NOT ALLOWED
11	WP(S)	308/2021	NOT ALLOWED
12	Cont Cvl	648/2021	NOT ALLOWED
13	Cont Cvl	207/2020	NOT ALLOWED

**MENTIONING REPORT COURT NO 09**

Date : 05/05/2022

Sl.No.	CASE TYPE	CASE NO.	REMARKS
1	Cr.M.P.	1081/22	List If defect free
2	Cr.M.P.	3088/21	List If defect free
3	Cr.M.P.	3130/21	List If defect free
4	Cr.M.P.	1125/22	List If defect free
5	Cr.M.P.	883/22	List If defect free
6	Cr.M.P.	3432/21	List If defect free
7	Cr.M.P.	585/22	List If defect free
8	Cr.M.P.	1164/22	List If defect free
9	Cr.M.P.	436/22	List If defect free
10	Cr.M.P.	551/22	List If defect free
11	Cr.M.P.	3484/21	List If defect free
12	Cr.M.P.	841/22	List If defect free
13	Cr.M.P.	4101/18	List along with I.A.
14	Cr.M.P.	1898/20	List along with I.A.
15	Cr.M.P.	974/22	Next week
16	Cr.M.P.	995/20	23/06/2022
17	Cr.M.P.	2812/19	23/06/2022
18	Cr.M.P.	1594/21	19/07/2022
19	Cr.M.P.	839/17	List as per age
20	Cont.(Cvl.)	473/21	13/05/2022
21	Cont.(Cvl.)	594/21	13/05/2022
22	Cont.(Cvl.)	293/20	13/05/2022
23	W.P.(Cr.)	110/22	List If defect free
24	W.P.(Cr.)	149/22	List If defect free
25	W.P.(Cr.)	155/22	List If defect free
26	W.P.(Cr.)	151/22	List If defect free
27	W.P.(Cr.)	157/22	List If defect free
28	Civil Revision	34/12	Rejected
29	W.P.(Cr.)	175/22	06/05/2022
30	W.P.(Cr.)	F.No. 11803/22	09/05/2022
31	Cr.Rev.	462/21	Rejected

**LIST AND COMPUTER**

FOLLOWING CASES HAVE BEEN MENTIONED BEFORE C.N.- 12 TODAY I.E. ON 05-05-2022 TILL 03:30 PM

SL. NO	CASE TYPE AND DETAILS		REMARKS	PENDING STATUS
1	WPT	2165/2021	Allowed for 12-05-2022	
2	WPT	1239/2022	NEXT WEEK IF DEFECTS ARE REMOVED	
3	WPT	1237/2022	Allowed for 10-05-2022	
4	WPT	1244/2022	Allowed for 10-05-2022	
5	WPT	1263/2022	NEXT WEEK IF DEFECTS ARE REMOVED	
6	WPT	1261/2022	NEXT WEEK IF DEFECTS ARE REMOVED	
7	CR.A D.B.	1079/2018	PENDING	Mention before Appropriate bench

	COURT NO 13 MENTIONING REPORT 05-05-22	
1	WPC1787/22	10 May 2022
2	WPC1739/22	11 May 2022
3	WPC649/22	12 May 2022
4	WPC1278/22	AFTER SUMMER VACATION
5	WPC1708/21	AFTER SUMMER VACATION
6	WPC4201/21	AFTER SUMMER VACATION
7	WPC3583/21	AFTER SUMMER VACATION
8	WPC1449/22	AFTER SUMMER VACATION IF DEFECT FREE
9	WPC1466/22	AFTER SUMMER VACATION IF DEFECT FREE
10	WPC1844/22	AFTER SUMMER VACATION IF DEFECT FREE
11	WPC168/22	AFTER 05 WEEK
12	WPC1883/22	AFTER 05 WEEK
13	WPC638/22	AFTER 05 WEEK IF DEFECT FREE
14	WPC554/21	USUAL COURSE
15	WPC6426/18	USUAL COURSE
16	WPC3570/17	USUAL COURSE
17	WPC3296/19	USUAL COURSE
18	WPC717/19	AS PER LAST JUDICIAL ORDER
19	WPS1556/22	NOT CONSIDERED AS IT IS WPS
20	CONT C02/22	13 May 2022
21	CONT C37/22	AFTER 05 WEEK
22	CMP123/21	AFTER SUMMER VACATION IF DEFECT FREE
23	CMP388/21	USUAL COURSE
24	CMP312/20	USUAL COURSE